

DIVISION BENCH
COURT - I

O-206

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/309(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH APRIL 2024

IN THE MATTER OF	KENZY EXPORTERS PRIVATE LIMITED VS THE REGISTRAR OF COMPANIESPATNA
UNDER SECTION	SEC 252 (3)

Appearance(via video conference/physically)

Ms. B. Gayatri, Adv.] For Petitioner

Mr. Chandan Ji, AROC] For RoC, Patna

ORDER

1. Ld. Counsel/Professional for the parties present.
2. Report of RoC, Patna has been filed.
3. Post this matter for orders on **14.06.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**